

F. No.J-16/3/2023-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhavan, New Delhi  
Dated the 19<sup>th</sup> April, 2023

To,

Shri M. C. Prusty, Addl. GA  
In-charge, Branch Secretariat,  
Department of Legal Affairs,  
Ministry of Law & Justice,  
2<sup>nd</sup> Floor, Middle Building,  
11 Strand Road, Kolkata-700081

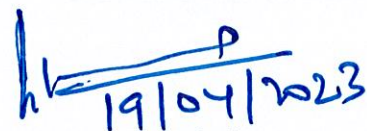
**Sub: OM No. J-12017/1/2022-Judicial dated 13.09.2022 in respect of Central Govt. litigations before High Court of Calcutta at Kolkata – regarding.**

With reference to the issue regarding compliance of instructions contained in aforesaid OM dated 13.09.2022 raised between the Ld. Addl. SGI, High Court of Calcutta and the In-charge, Branch Secretariat Kolkata, the following instructions are issued:

- (i) The counsels engaged in the ongoing cases will continue to handle the cases as they have been handling these matters from the beginning and have the entire background and knowledge pertaining to the cases.
- (ii) For the new cases, the In-charge, Branch Secretariat Kolkata will share the cause list, issued by the Hon'ble High Court to Ld. Addl. SG through email on a regular basis.

The Addl. SG will identify important matters in which he considers his or any Dy. SG's appearance is necessary and inform the in-charge, Branch Secretariat.

- (iii) For the remaining cases, In-charge, Branch Secretariat Kolkata will allocate the cases to the panel counsels in consultation with the Addl. SG in accordance with the OM issued by the Department dated 13.09.2022.

  
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2. The above instructions be strictly adhered to by the In-charge, Branch Secretariat Kolkata and Ld. Addl. SG, High Court of Calcutta.
3. This issues with the approval of competent authority.

h1-19/04/23

(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser  
Tel. 011-23384109

**Copy to:**

1. PS to Hon'ble MLJ / Sr. PPS to Hon'ble MSLJ
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA) / PSO to JS&LA(PS)
3. Shri Asok Kumar Chakrabarti, Ld. Additional Solicitor General of India, High Court of Calcutta at Kolkata.